

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1902 OF 2010

SHINDO ALIAS SAWINDER KAUR AND ANR.

Appellant (s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With office report)

Date: 16/03/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s) Mr. Nagendra Rai, Sr. Adv.
Mr. Tara Chandra Sharma, Adv.
Ms. Neelam Sharma, Adv.

For Respondent(s)
MM by: Mr. Kuldip Singh, Adv.
Mr. R.K. Pandey, Adv.
Mr. H.S. Sandhu, Adv.

UPON being mentioned by counsel the Court made the following
ORDER

List after Holi holidays.

[SUMAN WADHWA]
COURT MASTER

[VINOD KULVI]
COURT MASTER